

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.187/Chd/Hry/2017

In the matter of:

Jami Hossain.

....Petitioner.

Versus.

Vinod Kala & Ors.

....Respondents.

Present: Mr.Chanakya Pandit, Advocate for petitioner.
Mr.F.S.Dhiman, Advocate for respondents No.1 to 3.

On joint request of both the parties, the matter is
adjourned to 24.10.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 20, 2017.
Ashwani